

near about Bela Koba to Alipurduar

(b) The existing line may be stabilised to the extent the nature of the terrain will permit

(c) and (d) The Majority report has recommended an additional route to the south of the existing route from near about Bela Koba to Alipurduar across the Tista Jaldhak and Todsa. However, there is a note of dissent

#### Co-operative Laws

\*76 Shri Radha Raman Will the Minister of Food and Agriculture be pleased to state

(a) whether Government have received the report of the Committee on Co-operative Laws,

(b) if so, its principal recommendations and other features, and

(c) how far Government have accepted them or taken action on these recommendations?

The Minister of Food and Agriculture (Shri A P Jain) (a) Yes, Sir

(b) A statement containing principal recommendations and other features is placed on the Table of Lok Sabha [See Appendix I, annexure No 17] Copies of the report have also been placed in the Library of Parliament

(c) The Report of the Committee is under examination

#### Grand Trunk Express

\*77. Shri Keshava Will the Minister of Railways be pleased to state the reasons for abolishing the through bogie from Bangalore city to Delhi and vice versa on the Grand Trunk Express?

The Deputy Minister of Railways (Shri Shah Nawaz Khan) Inadequate platform and yard facilities at Madras Central Station

#### Buckingham Canal

\*78. Shri T. B. Vittal Rao: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 453 on the 28th May, 1957 and state

(a) whether the Government of Madras have since completed the technical investigation of Buckingham Canal

(b) if so, at what stage is the proposal to widen the canal with a view to making it navigable by motor launches, and

(c) when action is likely to be initiated in this regard?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir). (a) and (b) The technical investigations for the purpose have been completed and the estimates are now being further examined

(c) Further action will be taken after the Gokhale Committee's inspection of the Canal in August, 1957

#### Supply of Foodgrains to States

\*79. { Shri Harish Chandra Mathur  
Shri Bibhuti Mishra }

Will the Minister of Food and Agriculture be pleased to state

(a) the foodgrains and the quantities thereof asked for by each State during 1957 so far,

(b) the quantities allotted, and

(c) the rates at which the various State Governments have been selling these foodgrains in their respective States?

The Minister of Food and Agriculture (Shri A P. Jain): (a) After de-control yearly demands for foodgrains are not submitted by the State Governments, but their requirements are assessed from time to time and are